(J.H.C. Sch. 1-7) From:

## Vishwa Nath Shukla

Registrar (Administration), High Court of Jharkhand, Ranchi.

File No. XXII(6)/1	/2025-26/Apptt.
Letter No	/Apptt.
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Fax No. - 0651 - 2481116

**2**: Office - 0651-2481449

To

- 1. All 06 (Six) Presiding Officers, Labour Courts of the State of Jharkhand.
- 2. Mr. Amit Shekhar, Additional Judicial Commissioner-cum-Special Court, elected M.P./M.L.A., Ranchi.
- 3. Mr. Surendra Nath Mishra, District & Additional Sessions Judge, Dumka.
- 4. Mr. Kamlesh Kumar Shukla, Special Judge, POCSO Act, Dhanbad.
- 5. Mr. Anand Prakash, Additional Judicial Commissioner, Ranchi.
- 6. Mr. Deepak Baranwal, District & Additional Sessions Judge, Bokaro.
- 7. Mr. Shyam Nandan Tiwari, Additional Judicial Commissioner-cum-Spl. Judge, CBI (Other Than AHD), Ranchi.
- 8. Mr. Vinod Kumar Singh, District & Additional Sessions Judge-cum-Special Court, elected M.P./M.L.A., Chaibasa.
- 9. Mr. Sanjay Kumar Singh No. 2, District & Additional Sessions Judge, Garhwa (Nagar Untari).
- 10. Mr. Ramesh Chandra, Addl. Principal Judge, Addl. Family Court, Ranchi.
- 11. Mr. Manish Ranjan, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Dhanbad.
- 12. Mr. Kanwal Jeet Chopra, District & Additional Sessions Judge, Giridih.
- 13. Mr. Ghulam Haidar, District & Additional Sessions Judge, Koderma.
- 14. Mr. Rakesh Kumar Mishra, District & Additional Sessions Judge, Khunti.
- 15. Mr. Prabhakar Singh, District & Additional Sessions Judge, Hazaribagh.
- 16. Mr. Manish, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Dhanbad.
- 17. Mr. Sanjay Kumar Choudhary, District & Additional Sessions Judge, Koderma.
- 18. Mr. Amresh Kumar, Special Judge, POCSO Act, Chatra.
- 19. Mr. Niraj Kumar Vishwakarma, District & Additional Sessions Judge, Godda.
- 20. Mr. Yogesh Kumar, Additional Judicial Commissioner, Ranchi.
- 21. Mr. Prakash Jha, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Dumka.
- 22. Mr. Shwaymbhu, District & Additional Sessions Judge, Lohardaga.
- 23. Mr. Ajay Kumar Singh, District & Additional Sessions Judge, Chaibasa (Chakradharpur).
- 24. Mr. Rajeev Ranjan, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Deoghar.
- 25. Mr. Rajesh Sinha, District & Additional Sessions Judge-cum-Special Court, elected M.P./M.L.A., Dumka.
- 26. Mr. Debasis Mohapatra, District & Additional Sessions Judge, Giridih.
- 27. Mr. Vishal Srivastava, District & Additional Sessions Judge, Ramgarh.
- 28. Mr. Tarun Kumar, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Hazaribagh.
- 29. Ms. Garima Mishra, District & Additional Sessions Judge, Bokaro.
- 30. Mr. Yogesh Kumar Singh, Additional Judicial Commissioner-cum-Spl. Judge, Anti Corruption Bureau, Ranchi (U.O.T. to Dumka as District & Additional Sessions Juddge).
- 31. Mr. Onkar Nath Choudhary, District & Additional Sessions Judge-cum-Special Court, elected M.P./M.L.A., Hazaribagh (U.O.T. to Ranchi as Additional Judicial Commissioner).
- 32. Mr. Raj Kumar Mishra, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Daltonganj.
- 33. Mr. Dinesh Kumar, Special Judge POCSO Act-cum-Spl. Judge, Offences under SC & ST Act, Garhwa.

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- 34. Mr. Dinesh Kumar Mishra, District & Additional Sessions Judge, Latehar.
- 35. Mr. Madhuresh Kumar Verma, District & Additional Sessions Judge, Giridih.
- 36. Mr. Akhilesh Kumar, District & Additional Sessions Judge-cum-Special Court, elected M.P./M.L.A.-cum-Spl. Judge, Offences Under SC & ST Act, Daltonganj.

Sub.:- Nomination of Judicial Officers for attending Workshop on Labour Laws (W-3) for Presiding Officer of Labour Courts, District Judges and other stakeholders, scheduled to be held on 20<sup>th</sup> September, 2025 at Judicial Academy Jharkhand, Ranchi.

Sir/Madam.

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Workshop on Labour Laws (W-3) for Presiding Officer of Labour Courts, District Judges and other stakeholders, scheduled to be held on 20<sup>th</sup> September, 2025 at Judicial Academy Jharkhand, Ranchi.

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the Workshop till the evening of concluding day of the Workshop. All the nominated officers have to report at Judicial Academy Jharkhand for Workshop at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training.

No individual request seeking permission to attend the training is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,
Sd/-Vishwa Nath Shukla
Registrar (Administration)
Memo No. \_\_\_\_\_\_/Apptt. Dated, Ranchi, the \_\_\_\_\_\_\_/O\09\2000\2000

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 801/JAJ dated 26.08.2025 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi with a request to direct the officers concerned posted at their Judgeship to attend the aforesaid workshop / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.

Registrar (Administration)